

PATNA HIGH COURT, PATNA

CORRIGENDUM

The 20th December, 2025.

The Court's **Notification No. 2843-A dated 15.12.2025** issued vide Memo No.103103 – 103141 dated 15.12.2025 relating to transfer and posting of Sri Raju Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Lakhisarai (Full Time Secretary, D.L.S.A., Lakhisarai) as Civil Judge (Senior Division)-I-cum-A.C.J.M.-I, Jhanjharpur (Madhubani) is hereby modified to the extent as hereunder:

1. The words '**Civil (Senior Division)-cum-A.C.J.M.**' in 2nd para above the table **shall be read as 'Civil Judge (Senior Division)-I-cum-A.C.J.M.-I'**.
2. The digits '**30:70**' in 2nd para above the table **shall be read as '70:30'**.
3. The alphabetical numbering '**(d), (e), (f)**' under Column No.-03 in the heading of the table stands **renumbered as '(a), (b), (c)'**.

Other entries in the aforesaid Notification shall remain intact.

By order of the High Court,

Sd/- P.K. Malik

Registrar General

Memo No. 106924 – 106962 / Dated, Patna the 20th December, 2025.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Registrar (Court & Case Management), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna /

Deputy Registrar (Court & Case Management), Patna High Court, Patna / Assistant Registrar (Court & Case Management), Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / the Principal District and Sessions Judge, Lakhisarai / Madhubani for information ***[and communication to the officer concerned]***.

[--] For the P.D.J. concerned.

By order of the High Court



Registrar General